III. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Report on Trend and Progress of Housing in India, 2023 by the National Housing Bank (NHB), New Delhi, under Section 42 of the National Housing Bank Act, 1987.
  - (b) Brief of the above Report.
- (ii) Annual Report and Accounts of the Deposit Insurance and Credit Guarantee Corporation, Mumbai, for the period from 01.04.2023 to 31.03.2024, together with the Auditor's Report on the Accounts, under sub-section (2) of Section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

[Placed in Library. See No. L. T. 33/18/24]

IV. A copy (in English and Hindi) of the Forty-second Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee (JPC) on Stock Market Scam and matters relating thereto (July, 2024).

[Placed in Library. See No. L. T. 33/18/24]

## Notifications of the Ministry of Communications

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASAN): Sir, I lay on the Table—

(i) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. S.O. 2352(E)., dated the 18<sup>th</sup> June, 2024, notifying the commencement of the Post Office Act, 2023 with effect from 18.06.2024, issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. L. T. 43/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 271(E)., dated the 10<sup>th</sup> May, 2024, publishing the Use of Low Power and Very Low Power Short Range Radio Frequency Devices (Exemption from Licensing Requirement) Amendment Rules, 2024, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885 and under sub-section (4) of Section 10 of the Indian Wireless Telegraphy Act, 1993.

[Placed in Library. See No. L. T. 140/18/24]